

Annexure 5:

Aascal Properties and Infrastructure Limited- List of Operational Creditors (Government Dues) as on 14.31.2025											(Amount in INR)			
Sl. No.	Details of Claimants		Details of claim received		Details of claim admitted					Remarks, if any				
	Department	Government	Date of receipt	Amount claimed	Amount claimed	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
1	Lucknow Development Authority	Uttar Pradesh Government	3/11/2025	₹ 44,900,000,000.00	₹ 677,608,440.00		₹ 677,608,440.00	₹ 0.00	No				₹ 44,222,391,560.00	As per company letter and communication. Claim under verification, information requested.
2	Agra Development Authority	Uttar Pradesh Government	3/28/2025	₹ 2,366,802,355.00	₹ 0.00		₹ 0.00		No				₹ 2,366,802,355.00	City Dev Charges paid. Mortgage performed. Claim under verification, information requested.
3	Bulandshahr Khurja Development Authority	Uttar Pradesh Government	3/24/2025	₹ 16,879,400,000.00	₹ 0.00		₹ 0.00		No				₹ 16,879,400,000.00	Claim not rejected. Claim under verification, information requested
4	Ghaziabad Development Authority	Uttar Pradesh Government	3/23/2025	₹ 153,880,000.00	₹ 0.00		₹ 0.00		No				₹ 153,880,000.00	Pertains to some other legal entity, project - Aquapolis, information requested.
5	SDS OPERATION SUB DIVISON PIPLI, UTTAR HARYANA BILI VITRAN NIGAM LIMITED	Haryana Government	3/28/2025	₹ 4,823,795.00	₹ 0.00		₹ 0.00		Not Specified				₹ 4,823,795.00	Claim not rejected. Under Verification, information requested.
6	Income-Tax-TDS Delhi	Union Govt.	3/26/2025	₹ 21,676,279.00	₹ 0.00		₹ 0.00		Not Specified			₹ 21,676,279.00	₹ 0.00	Duplicate claim present on serial number 8
7	UPRERA	Uttar Pradesh Government	3/24/2025						Not Specified			₹ 5,731,705.00	₹ 7,007,524.00	The amount not admitted pertains to homebuyers who have independently filed their claims with the Resolution Professional and have been treated in accordance with the provisions of Insolvency and Bankruptcy Code,2016. Claims for homebuyers who have not submitted their individual claims are currently under verification. Information requested.
8	Sunil Kumar, DCIT	Union Govt.	4/11/2025	₹ 111,528,031.00	₹ 111,528,031.00		₹ 0.00		Not Specified				₹ 0.00	
9	UP Awas Evam Vikas	Uttar Pradesh Government	4/14/2025	₹ 577,024,551.00	₹ 0.00		₹ 0.00		Not Specified				₹ 577,024,551.00	Substantiating Documents not given. Claim under verification, information requested.
10	Deputy Commissioner, CGST & Central Excise, Lucknow- Division 1	Union Govt.	4/28/2025	₹ 18,224,255.00	₹ 0.00		₹ 0.00		Not Specified				₹ 18,224,255.00	Documents not proper. Information requested.
11	Madhyanchal Vidyut Vitrana Nigam Limited	UP Govt.	5/26/2025	₹ 21,275,501,608.00	₹ 47,801,608.00		₹ 0.00		Not Specified				₹ 21,227,700,000.00	Claim not rejected. Under Verification, information requested.
12	Director, Town and Country Planning	Haryana Government	8/25/2025	₹ 8,921,800,000	₹ 8,921,800,000		₹ 0.00		Not Specified				₹ 0.00	Claimed amount revised after Affidavit given. Security Interest claimed is to be substantiated through documents. Further information requested.
13	DAKSHIN HARYANA BILI VITRAN NIGAM LIMITED	Haryana Government	6/4/2025	₹ 2,402,160,980	339,137		₹ 0.00		Not Specified				₹ 2,401,821,843.43	Amount not rejected, amount under verification. Further information requested.
14	New Delhi Municipal Council	New Delhi Government	9/25/2025	₹ 3,151,047	0		₹ 0.00		Not Specified			₹ 3,151,047		Claim does not pertain to APIL
15	Employees Provident Fund Organisation, Lucknow	Union Govt.	10/30/2025	₹ 25,768,324	0		₹ 0.00		Not Specified				₹ 25,768,324	Amount not rejected, amount under verification. Further information requested.
Total				₹ 97,859,140,454.43	₹ 9,943,737,216.00		₹ 677,608,440.00	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	₹ 30,559,031.00	₹ 87,884,844,207.43	